

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 231 OF 2015 &**  
**APPEAL NO. 251 OF 2015**

**Dated: 30<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 231 OF 2015**

**In the matter of:-**

**Uttar Pradesh Power Corporation Ltd. .... Appellant (s)**  
**Versus**  
**Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1  
  
Mr. Rahul Srivastava for R-2  
  
Mr. M.G. Ramachandran &  
Mr. Vishal Gupta  
Mr. Rakesh Bajpai for R-4

**APPEAL NO. 251 OF 2015**

**In the matter of:-**

**State Load Dispatch Center U.P. .... Appellant (s)**  
**Versus**  
**Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Paramhans for R-1

Mr. M.G. Ramachandran &  
Mr. Vishal Gupta for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **26.04.2016.**

**(I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk